

in Upper Assam under the Defence of India Rules for suspected prejudicial activities against the State;

(b) if so, the details thereof; and

(c) whether they are on bail now?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). On the night of October 2, 1965, three planters, namely, Irving Bell, Jin George Watts and A.R.P.M. Edi, were returning to their gardens at about 0300 hours in a jeep apparently after heavy drinking. They were accosted by Village Defence Parties and asked to declare their identity and purpose of their journey. These planters are alleged to have become extremely angry at this, stating that they had been stopped a number of times earlier, and threatened the Village Defence Parties and were offensive to them. One of them is alleged to have written 'Long Live Pakistan' in the register of the Party, and another is alleged to have said "I am Ayub Khan". Police on investigation have submitted charge-sheet against all of them under sections 153/352/34 of the Indian Penal Code. They are in jail custody.

**National Policy re: Oil Distribution**

\*140. Shri D. C. Sharma:  
Shri Yashpal Singh:  
Shri A. N. Vidyalkar:  
Shri Kapur Singh:  
Shrimati Maimoona Sultan:  
Shri Kishen Pattnayak:  
Shri Mohammed Koya:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether a national policy of oil distribution is being formulated; and

(b) if so, the broad outlines thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). Yes, Sir. The policy is to make arrangements for distribution of oil products after taking into account indigenous production. The question

of regulating the growth of retail pump outlets is also under examination.

**Drinking Water from Sea**

\*141. Dr. Sarojini Mahishi:  
Shri Hari Vishnu Kamath:

Will the Minister of Education be pleased to state:

(a) whether a U.S. firm has offered to build in Bombay a joint plant to generate 200 million gallons of fresh water daily from the Sea water; and

(b) if so, the action taken in the matter?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir.

(b) Does not arise.

**Intelligence System**

\*142. Shri D. D. Pari:  
Shri Shiv Charan Gupta:

Will the Minister of Home Affairs be pleased to state:

(a) whether in the light of the recent events, Government have evaluated the effectiveness of our Intelligence system;

(b) if so, in what manner the Intelligence work has been found weak; and

(c) the steps being taken to strengthen this machinery?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). Our Intelligence organisation has proved equal to the task. However, Government keeps the performance of its intelligence system under constant review and takes various measures to remedy deficiencies and strengthen the machinery. It is not in the public interest to disclose further details.

**University for North Eastern Region**

\*143. Shrimati Jyotsna Chanda: Will the Minister of Education be pleased to refer to the reply given to Unstar-